

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 153 OF 2016

AND

APPEAL NO.79 OF 2016

Dated : 10th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

APPEAL NO. 153 OF 2016

In the matter of :

**UJVN Ltd., Dehradun
Vs.**

...Appellant(s)

Uttarakhand Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Himanshu Shekhar
Mr. Jamnesh Kumar

Meg. Bahadur, GM (Comm.), UJVN Ltd
Mr. D.C.Sharma, EE (Tech)

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Pradeep Misra
Mr.Suraj Singh for R-2

APPEAL NO.79 OF 2016

In the matter of :

**UJVN Ltd., Dehradun
Vs.**

...Appellant(s)

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Himanshu Shekhar
Mr. Jamnesh Kumar
Mr. Purshottam Singh,
Mr. B.C.K.Mishra, Rep.

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Pradeep Misra
Mr. Suraj Singh for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **25.04.2017.**

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson